

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>CHARGE</u>				
1	SPL CASE CBI	100106/2012	The State CBI ACB Vs Jawahar K. Jagiasi and 3 other	SPP. Mr.Sandeep Singh Adv.Girish Kulkarni-A/1, Adv.Shivprasad Pathak-A/4
<u>HEARING BEFORE CHARGE</u>				
2	SPL CASE CBI	100062/2012	The State CBI ACB Mumbai Vs Jawahar Kishinchand Jagyasi and other	SPP. Shri. Sandeep Singh Adv. Shri. Girish Kulkarni
<u>HIGH COURT STAYED</u>				
3	SPL.CASE	100022/2008	State Vs Bhagwana Nathu Ram Meena 12 ors	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>SAYHEARING ON EXH.READY</u>				
1	SESSIONS CASE	101146/2013	The State CBI SCB Mumbai Vs Padmasingh Bajirao Patil and others	
<u>HEARING</u>				
2	PMLA SPL CASE	100001/2014	The Deputy Director, Director of Enforcement, Mumbai. Vs Shri. Nikesh T. Shah and Ors.	SPP Ms.Sanjana Sharma
<u>EVIDENCE</u>				
3	SPL CASE CBI	100091/2009	State C.B.I. E.O.W. MUMBAI Vs Nikesh T. Shah and 6 ors.	SPP Mhamane
<u>STAYED BY HONBLE HIGH COURT</u>				
4	SPL CASE CBI	100013/2015	The State CBI ACB Vs Shyamal Acharya and others	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
			<u>REPLY/SAY</u>	
1	SPL.CASE	100023/2008	State Vs Ms.Rekha Roy	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING BEFORE CHARGE</u>				
1	SPL CASE CBI	100064/2015	The State CBI BS and FC Vs Vimal Jadhavji Maluka @ Vimal Barot and others	
2	SPL CASE CBI	100124/2015	The State CBI ACB Vs Vijaya Chandramohan Khot and others	
3	SPL CASE CBI	100052/2016	The State CBI ACB Vs Vijaya Chandramohan Khot and another	

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL.CASE	100026/2005	State Vs Vishnu Bhaskar Mantri 9	SPP Ashok Bagoria Adv. Varge A-2 A-4
<u>HEARING</u>				
2	MISC APPLN CBI	100981/2020	Madhusudan Gangadhar Sonawane Vs State Thr Dy. S P CBI Mumbai	K K Sonawane
<u>COMPLIANCE</u>				
3	SPL CASE CBI	100029/2019	CBI, ACB Vs Vinod Shersingh Keniel	
<u>APPEARANCE</u>				
4	SPL.CASE	100533/2020	STATE GOVERNMENT- CBI ACB Vs Surendran Gopalan Nair	
<u>REPORT</u>				
5	MISC APPLN CBI	100905/2020	CBI, ACB Vs Madhusudan Gangadhar Sonawane	PP

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>DORMANT FILE</u>				
1	SPL CASE CBI	100070/2006	CBI ACB MUMBAI Vs Mohd. Iqbal Mohd. Siddik	PP
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100023/2013	The State CBI ACB Vs Shri. Dinkar Krishna Savekar	SPP Mr.Sandeep Singh Adv.Kekane - A/1, 2, 3
